

**IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.254 of 2013**

Ashok Kumar Jha

... .. Appellant/s

Versus

Sri Anil Kumar Mishra and Ors.

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Shailendra Kr. Jha Adv
For the Respondent/s : Mr. Shashi Nath Jha, Adv

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

45 05-02-2026 On perusal of records, it appears that one Interlocutory Application, i.e., I.A. No. 13 of 2025 is being filed.

2. Learned counsel for both the parties submits that the aforesaid interlocutory application shall be heard at the time of hearing.

3. Ordered Accordingly.

4. Re-notify this case on 06.04.2026 for final hearing, if ready.

(Ramesh Chand Malviya, J)

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